

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4745
ANSWERED ON:04.05.2012
GRANT IN AID TO NGOS
Singh Chaudhary Lal

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Grant-in-Aid provided to Non-Governmental Organizations(NGOs) working of the welfare of Scheduled Tribes(STs) across the country, State-wise and scheme-wise;
- (b) whether the NGOs have achieved the target/ objectives of improving the conditions of STs;
- (c) if so, the details thereof ;
- (d) if not, the reasons therefor and
- (e) the number of proposals received and sanctioned for Grant-in-Aid to NGOs during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): During 2011-12, a total of 239 proposals for ongoing projects were received against which 154 projects for an amount of Rs. 77.09 crore were sanctioned. This included arrear grants in certain cases. Details of the NGOs and brief nomenclature of the projects are enclosed as Annex.
- (b) to (d): The objective of partnership with Voluntary Organizations is to supplement Government efforts and to have a wider reach in implementing tribal welfare and development programmes. By implementing projects, Voluntary Organizations have been able to reach beneficiaries also in the remote tribal areas while adding to the coverage by the Government.
- (e): The number of proposals received and sanctioned for Grant-in-Aid to NGOs during the last three year, State-wise is at Annex. During the current financial year, no release has been made so far.